

*Pak troops in Concentration of
Chhamb Sector*

the last year, there have been trouble, insurgency and all that. Why those years were not worse of in our relationship? I think, some introspection is necessary on that side. I have also conveyed through various channels that good relations are not built by good arguments. Good relations are built by acts of good faith. And I have conveyed—to share with the House—that if Pakistan shows one act of good faith, we will show two. But just go on denying, while you are doing it, carrying on merrily, this is something which we are not going to accept. The very fact that the Prime Minister of Pakistan has to move out, is a proof of our diplomatic success. In fact, she was under pressure within her own circles that the Indian dilomatic offensive has been successful, so successful that they were virtually isolated from some countries. Therefore now she herself has to undertake the journey. It is a proof of our success and we are not complacent. We have had talks with various Arab countries and genuinely they want that no conflict does occur. And many have come out expressly in support of the Simla Agreement.

15.00 hrs.

May I add at this juncture—which I want to do specially I am grateful to the hon. Members that on this issue, they said, "All are one. There is no division among us. We sit here as Indians, not as party Members when it comes to this issue of national security." I am grateful to the House and this message coming today from the House will go a long way to strengthen because it is not only the Army but also the people and their morale.

In this, may I say, at the same time, it is very necessary—as I have rightly said—it is not only the Army that takes on the responsibility of security but the people? And in the people—if they are very strong there has to be harmony. Harmony and unity of the people is its great strength. Anything that would or could divide the minds or the hearts of the people or divert energies elsewhere it this juncture—not only at this juncture but for all time to come—is something which would

affect our security environment also.

I have confidently conveyed that if on this issue, Pakistan thinks that the people of India are divided, they are mistaken. Be it our Muslim brethren, be it our Sikh brethren, be it our Christian brethren, be it of any religion, caste or creed, they are all one and this is our strength. May I assure the House that this is the message I have and the confidence I have in meeting any situation? With these words, may I assure you that there is nothing to worry about? We are ready to face any challenge.... (*Interruptions*).... Now, Kashmir is an integral part of India. there is no question. We have always held it and expressed ourselves that any issue between India and Pakistan has to be bilaterally decided and we are not accepting mediation in these matters. However, even for putting our point of view and conveying our point of view, it is necessary to keep communication channels open. If we clog our communication channels, then our presentation of our views also gets clogged. I do not think we should stop communication channels but we have said firmly 'no' about mediation.

15.04 hrs.

BUSINESS ADVISORY COMMITTEE

Eleventh Report

[*English*]

THE MINISTER OF STATE IN THE
MINISTRY OF PARLIAMENTARY AFFAIRS
AND MINISTER OF STATE IN THE MINIS-
TRY OF TOURISM (SHR SATYA PAL
MALIK): Sir, I beg to move:

"That this House do agree with the
Eleventh Report of the Business Advi-
sory Committee presented to the House
on the 16th May, 1990."

MR. DEPUTY SPEAKER: The ques-
tion is:

"That this House do agree with the Eleventh Report of the Business Advisory Committee presented to the House on the 16th May, 1990."

The motion was adopted

15.05 hrs.

MATTERS UNDER RULE 377

[*English*]

- (I) **Need to allot alternative land to the small vendors at Minjur Railway Station on a permanent basis**

[SHRI VAKKOM PURUSHOTHAMAN *in the Chair*]

SHRIMATI M. CHANDRASEKHAR (Sriperumbudur): Sir, the small vendors numbering about 64 have been allowed to continue their vending business within the Railway land near Minjur Railway Station which is about 30 kms. from Madras Central Station on the New Delhi-Madras railway lines. These poor vendors belonging to weaker sections have been doing their petty business for the last many years and their sole livelihood is dependent on their vending business.

Suddenly, on 22.1.1990, the authorities not only used force to evict these vendors and damaged all their vending property but even removed the Railway boundary post and their land was forcibly taken over by the Highway Department of the State Government. On bringing the matter to the notice of the Railway authorities, the Railway officials visited the place immediately and set the whole thing right and the railway land was retrieved and their boundary post was fixed as before.

Sir, these vendors have been always under the threat of eviction by the local authorities. I would, therefore, request the

Railway authorities to take immediate action for allotment of land at some other place to these small vendors in the Minjur Railway Station, on a permanent basis, so that the fear of frequent eviction action is removed.

- (II) **Need to provide financial assistance to the Government of Uttar Pradesh to meet drinking water problem in Mohanlalganj Parliamentary constituency**

[*Translation*]

SHRI SARJU PRASAD SAROJ (Mohanlalganj): Sir, water is essential for human beings as well as all other creatures. In summer season they need more water. Even after 40 years of planned development, the water problem in our country remains unsolved. All the wells, ponds and rivers around our area are drying up and if immediate steps are not taken there, the situation will worsen. The immediate solution to the problem is a must. Sir, besides drinking water, the water is equally essential for agriculture. Therefore, I would request that a water supply scheme should be started there with the help of the world bank immediately so that people might not face such problem in future. For an immediate action, I would request the Central Government to provide adequate funds to the State Government so that new tubewells and hand pumps could be installed, and wells and the tubewells lying out of order could be repaired.

[*English*]

- (III) **Need to hand over the sick Mewar Sugar Mills Ltd., Bhopal sagar in Chittorgarh District to a suitable promoter**

SHRI HAMENDRA SINGH BANERA (Bhilwara): Sir, the Mewar Sugar Mills Ltd., Bhupalsagar, District, Chittorgarh is the only agro-based industry in the Udaipur region comparison of the districts Udaipur, Chittorgarh and Bhilwara. It is a sick unit which has rendered hundreds of workers jobless. Cane